Annexure-3

Name of the corporate debtor: ICSA India Limited Date of commencement of liquidation: 18-08-2020 List of stakeholders as on: 10-03-2021

Sl. No.	Name of authorised representative, if any	Name of workman	Identification No.	Details of claim		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
				Date of receipt	Amount claimed	Total amount of claim admitted	Amount of claim for the period of twenty-four months preceding the liquidation commencement date	Nature of claim	% share in total amount of claims admitted					